

Sl. No.6

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/120/397/398/AMR/20 19		397/398	Vemuri Shyam Prasad & (02) others Vs Sri Sai Annapurna Packaging India Pvt Ltd & others

ORDER

Present: Mr. G. Bhupesh, & Mr. Y. Suryanarayana, Ld. Counsels for the
Petitioners.

Mr. M. S. Prasad, Ld. Sr. Counsel for the Respondents.

For hearing, list the matter on 18.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)